

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 29TH DAY OF SEPTEMBER, 2000

Original Application No.1543 of 1999

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.BISWAS; MEMBER(A)

Manoj Chittaranshi,a/a 39 years
S/o Shri Ramesh Chandra Srivastava
Sr.Section Engineer(Works) R/o 1206-A
Station colony, Mughalsarai, Chandauli

.... Applicant

(By Adv: Shri A.K.Sinha)

Versus

1. Union of India through Divisional Railway Manager(Engineering), Eastern railway,Mughalsarai
2. Shri P.K.Garg,Divisional Engineer(I) Eastern Railway, Mughalsarai
3. P.K.Azad, Assistant Engineer(Colony) Eastern Railway, Mughalsarai.

.... Respondents

(By Adv: Shri prashant Mathur)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

By this application u/s 19 of the A.T.Act 1985 applicant has prayed for a direction to the respondents to pay salary for the periods commencing from 8.9.1999 till end of August 2000. The claim of the applicant is that during this period he was lying sick and could not perform duties which was communicated to the respondents but salary has not been paid. We have considered the submissions made by Shri A.K.Sinha. However, we are of the opinion that ends of justice shall be better served if the applicant is given a liberty to make representation before D.R.M,Eastern Railway,Mughalsarai placing his grievance regarding non

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payment of salary during the aforesaid period. The representation if filed within one week from today, it shall be considered and decided by Divisional Railway Manager, within one month, from the date a copy of this order is filed before him, by a reasoned order. In order to avoid delay it shall be open to the applicant to file a fresh representation alongwith copy of this order before the Competent Authority. It is made clear that if the applicant's claim ^{is} ~~is~~ ^{amount} found correct, ~~it~~ shall be paid within a month thereafter.

Subject to aforesaid, the OA is disposed of finally. No order as to costs. Order of this order shall be given within two weeks.


MEMBER (A)


VICE CHAIRMAN

Dated: 29.9.2000

Uv/